

1	2	3
North-Eastern Railway	Gonda	109
North-Frontier	Malda Town	53
"	New Guwahati	51
Southern Railway	Erode	143
"	Krishna Rajapuram	65
"	Tondiarpet	64
"	Ernakulam	35
"	Golden Rock	26
South-Central	Kazipet	142
"	Gooty	136
"	Guntakal	77
"	Maula Ali	20
"	Vijayawada	35
South-Eastern	Vishakapatnam	186
"	Bondamunda	123
"	Bokaro Steel City	55
"	Kharagpur	121
"	Raipur	71
Western Railway	Ratlam	139
"	Vatva	108
"	Gandhidham	4
"	Bandra	30
"	Abu Road	60
<i>Metre Gauge :</i>		
North-Eastern	Gonda	53
"	Izatnagar	72
North-Frontier	Siliguri	71
"	Lumding	55
Southern	Golden Rock	150
South-Central	Guntakal	13
"	Maula Ali	35
"	Gadag	9
Western Railway	Sabarmati	150
"	Gandhidam	24
"	Phulera	61
<i>Narrow Gauge :</i>		
Central Railway	Neral	6
"	Gwalior	11
"	Dholpur	3
"	Kurduwadi	13
"	Murtijpur	3
"	Pachora	2
Northern	Kalka	13
"	Pathankot	15
South-Eastern	Moti Bagh	52
"	Raipur	5
"	Ranchi	8
"	Naupada	2
"	Baripada	3
Western	Partap Nagar	22

*Railwaywise/Gaugewise Holding of Electric Locomotives*

Railway	Shed	Loco Holding as on 1.4.98	
Central	Bhusaval	122	
	Jhansi	129	
	Itarsi	123	
	Ajni	145	
	New Katni	74	
	Kalyan	130	
	<b>Total</b>	<b>723</b>	
	Eastern	Asansol	148
		Mughalsarai	146
		Gomoh	131
<b>Total</b>		<b>425</b>	
Northern	Kanpur	139	
	Ghaziabad	139	
	<b>Total</b>	<b>278</b>	
Southern	Arkkonam	152	
	Tambaram (MG)	20	
	<b>Total</b>	<b>172</b>	
South	Vijayawada	150	
Central	Lallaguda	153	
	<b>Total</b>	<b>303</b>	
South	Tata	147	
Eastern	Bhillai	150	
	Bondamunda	98	
	Waltair	112	
	<b>Total</b>	<b>507</b>	
Western	Tughlakabad	120	
	Baroda	133	
	Valsad	72	
	<b>Total</b>	<b>325</b>	
	<b>Broad Gauge</b>	<b>2713</b>	
	<b>Metre Gauge</b>	<b>20</b>	
	<b>Grand Total</b>	<b>2733</b>	

**Development of L.C.A.**

3327. SHRI MAGUNTA SREENIVASULU REDDY : Will the Minister of DEFENCE be pleased to state :

(a) the date on which the Government began the development of Light Combat Aircraft and the scheduled date of its completion alongwith the reasons for the delay in its completion; and

(b) the alternate Plans proposed to speed-up the project ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) The LCA project was sanctioned in 1983.

Based on feasibility studies and detailed project definition the Government accorded sanction in April 1993 for Phase-I of full scale engineering development envisaging induction of LCA into Air Force by 2005. The first indigenous LCA has already been rolled out and is undergoing detailed ground qualification testing to ensure safety of flight. Aircraft is expected to be ready for the first flight in the second quarter of 1999. The project activities are being closely monitored at a very high level so that the development schedule are adhered to and the LCA is inducted into Air Force by the year 2003.

(b) Two additional prototypes of LCA, in addition to technology demonstrators are under build-up during the current phase itself to accelerate flight testing and evaluation so that LCA induction in IAF takes place in the year 2003. In addition, a national team has been constituted to combat recently imposed sanctions.

#### **Bhadravathi Airport**

3328. SHRI MANUNATH AYANUR : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any request has been made to start all weather Vishwashwarya airstrip/Airport at Bhadravathi in Shimoga district of Karnataka ;

(b) if so, whether said Airstrip is quite appropriate for development as Airport; and

(c) if so, the decision taken by the Government in this regard ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Yes, Sir. Technical suitability is being assessed by the Airports Authority of India.

#### **Construction of over-bridge at Thekeraguri**

3329. SHRI NRIPEN GOSWAMI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to construct a railway over-bridge at Thekeraguri near Nagaon in Assam;

(b) if so, the details thereof; and

(c) the time by which it is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir. Proposal is under scrutiny.

(b) and (c) The proposal to construct ROB at Thekeraguri on cost sharing basis is being examined technically. Plan and Estimate are being prepared. However, target will be fixed only after these are sanctioned.

#### **Acquisition of ABB Locos**

3330. SHRI P.R. KYNDIAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the newly acquired ABB locos (WAP-5) and WAG-9 have been found technically unsuitable for operation and need large scale modifications;

(b) if so, the details thereof ;

(c) whether according to experts, Thyristor locos are more suitable for operations; and

(d) if so, the reasons for placing the orders for AC-3 phase ABB locos ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) No, Sir. ABB locomotives are working important mail/express trains including Rajdhani trains and heavier freight trains and have been performing as per the specifications. However, bases on the actual working conditions, certain minor modifications have been considered necessary on these locomotives which will be incorporated by ABB as per the provision in the Contract.

(c) and (d) No, Sir. Thyristor locomotives have not been found suitable for universal operations on Indian Railways as they generated higher harmonic currents which had tendency in interfere with signalling track circuit. On the other hand, locomotives with three phase drive are more efficient and have superior features to provide benefits of lower energy consumption due to regeneration and lesser maintenance cost.

#### **Unauthorised Construction in Paharganj**

3331. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to USQ No. 2425 on June 11, 1998 regarding Unauthorised Construction and state :

(a) the dates on which the complaints were received and demolition orders were passed under the DDA Act against the persons who carried out unauthorised constructions in the slum area of Multani Dhanda, Paharganj, Delhi;

(b) the dates on which directions were given to DDA and Local authorities including MCD to process these cases and initiate action as per the provisions of the Acts;

(c) whether the property adjoining to Nos. 9854, 9855 are also unauthorised;

(d) if so, the facts thereof ;

(e) whether the owner/original allottees/occupants in this slum area can also carry out similar constructions; and